

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2010-11/442 DGBA.GAD.No.H.6589/42.01.029/2010-11

March 23, 2011

The Chairman / Chairman & Managing Director / Managing Director All Agency Banks and Jammu & Kashmir Bank Ltd.

Dear Sir/Madam,

Annual Closing of Government Accounts - Transactions of Central / State Governments - Special Measures for the Current Financial Year (2010-11)

With a view to facilitating accounting of all the Government transactions of the current financial year (2010-11) by March 31, 2011 and meeting the probable rush of tax-payers towards the end of the year, it has been decided in consultation with the Controller General of Accounts, Government of India that all Regional Offices of Reserve Bank of India (RBI) and branches of Agency banks conducting Government business will suitably **extend the banking hours** to conduct Government business by keeping their counters open for the purpose on March 30 and 31, 2011 to facilitate receipt of Government revenue from members of public even at late hours.

- 2. As regards conduct of special clearing (with return clearing on the same day) you would be hearing from our Department of Payment and Settlement Systems, Central Office, Mumbai.
- 3. You are requested to issue immediate instructions to all concerned and implement the above instructions.
- 4. Please acknowledge receipt.

Yours faithfully

Sd/-

(P. M. Rajagopal) Assistant General Manage